NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/24,25,26/ (IB)/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

NAME OF THE RESPONDENT(S)

: PLATINUM HOLDINGS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

& Hadris

REPRESENTATION BY WHOM

D R. NANDHINI For M/s. S.S. RHJESH

For Petitioner

ORDER

Counsel for the petitioner present and submitted that the matter has been settled and seeks leave for withdrawal of the Petition. Counsel for the petitioner has also made an endorsement to that effect on the Petition. The prayer is allowed. The petition is dismissed as withdraw.

(Ch. Md. Sharief Tar Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM